



Government of Jammu and Kashmir
Revenue Department
Civil Secretariat
Srinagar/Jammu

Notification,

Jammu, the 31st March, 2017

SRO/158.- In exercise of the powers conferred by sub-section (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996(XII of 1996), and in supersession of all previous notifications issued in this behalf, the Government hereby confer upon Smt. Purnima Mittal, KAS, Additional Deputy Commissioner, Srinagar, the powers of Collector, Land Acquisition for the purposes of following projects:-

1.	Syed Mirak Shah Road (SMS)
2.	Khanyar, Zadibal, Pandech (KZP) Road
3.	Peer Dastigeer Sahib Shrine
4.	Naqashband Sahib Shrine

By Order of the Government of Jammu and Kashmir.

Sd/-
(Muhammad Ashraf Mir)
Commissioner/Secretary to Government
Revenue Department
Dated: 31- 03 - 2017

No.Rev/LB/08/2107

Copy to the:-

1. Financial Commissioner (Revenue) J&K, Jammu.
2. Commissioner/Secretary to Government, General Administration Department.
3. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 07 copies).
4. Divisional Commissioner, Jammu / Kashmir.
5. Deputy Commissioner, Srinagar for information.
6. Smt. Purnima Mittal, KAS, Additional Deputy Commissioner, Srinagar.
7. OSD to Hon'ble Minister for Revenue for information of the Hon'ble Minister.
8. Manager, Government Press, Srinagar / Jammu for publication in the Government Gazette
9. Private Secretary to Hon'ble Minister of State for Revenue for information of the Hon'ble Minister.
10. Private Secretary to Commissioner/Secretary to Government, Revenue Department.
11. Notification / Stock file.

31-3-17
(Manzoor Ahmad Parray)
Under Secretary to Government
Revenue Department